

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:351
ANSWERED ON:23.12.2008
JOB STRESS AMONGST PMF PERSONNEL
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of personnel belonging to Para-military Forces (PMF) including Central Reserve Police Force are suffering from serious job stress due to the health and working environment related issues;
- (b) if so,the details thereof;
- (c) whether the Government has taken steps to reduce the stress level of such personnel and to improve their health and working conditions including organizing yoga camps for them;
- (d) if so,the details thereof;and
- (e) if not,the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.351 FOR 23.12.2008 REGARDING "JOB STRESS AMONGST PMF PERSONNEL"

(a) to (e): The nature of job and the environment in which they work cause stress among the Central Paramilitary Forces (CPFs) personnel. Main reasons that build stress include continuous deployment for long periods, deployment in difficult and remote localities, isolated areas, long strenuous duty hours, high mobility and separation from family.

Some of the steps taken to reduce stress level among PMF personnel, enable them to attend to personal problems and increase their satisfaction level, are—focus on more family, and separated family accommodation; basic amenities/facilities for the troops and their families; telephone facilities to troops on the border where feasible; transparent leave policy; regular interaction, both formal and informal with the officers; Yoga classes for better stress management; recreational and sports facilities; revamping of grievances redressal machinery; introduction of Composite Hospitals with specialized facilities; Central Police Canteen facilities for all the serving and ex-CPF personnel; constitution of Welfare and Rehabilitation Board to look into the welfare and rehabilitation requirements of 'Next of Kins' & ex-CPF personnel and sanctioning of additional battalions as 'reserve' for rest, recuperation and training.